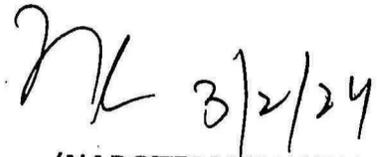


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Ms. Archana Kalra, Administrative Officer (J) posted at Central District, Tis Hazari Courts, Delhi is hereby directed to look after the work of Public Information Officer, North District, Rohini Courts, Delhi with immediate effect till further orders in addition to the work already assigned to her.



(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI



No. 7834-7851 /Admn-I/P&T/HQs/2024

Dated, Delhi the 03 FEB 2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, North, Delhi
2. The Officer In-charge, Accounts Branch, North, Delhi
3. The Officer In-charge, Admn.I/II/III, Central District, Tis Hazari Courts, Delhi.
4. The. Sr. AO(J)/AO(J)/Branch In-charge Central, West, North, Delhi.
5. PS office of undersigned.
6. The Dealing Officials (Personal File / Leave / Seniority & Promotion) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Officials, ACR Cell, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Officials, layers Seat / Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. The PRO/APRO, Central, North District, Delhi.
10. The West-site Committee, Tis Hazari Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

